

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

CP (IB) No. 651/7/HDB/2018

AND

IA(IBC) 212/2024 in CP (IB) No. 651/7/HDB/2018

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Bank of India

...Financial Creditor

AND

Sainath Estates Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA(IBC) 212/2024

Learned Counsel Mr Amir Bavani, along with Ms Rishika for respondent present physically.

For orders on 31.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)